

SHRI NIRMAL KANTI CHATTERJEE  
(DumDum): As the absentee-leader of the House.

[*Translation*]

SHRI HARI KISHORE SINGH (Shoehar): Mr. Speaker, Sir, I would like to raise this issue with great distress and grief that the people are being killed whether it is Haryana or Pilibhat or other places. Sometimes, the police and sometimes the terrorists kill them. It has become a matter of grave concern for the House. These days one finds it very difficult to go and visit any place in Terai region. People who wanted to visit Terai region in holidays, are in a fix. All this had started in 1980 and 1984 with a tragic incident which I call as black blunder. In December, 1984, the incident which took place in Delhi was an unfuecedenited incident and very shemeful for any Government. This would be considered as a failure of the Government. Nobody should dare to take law in his own hands. Maintenance of law and order is the responsibility of the Government. I condemn the incident which took place in Terai region. The situation in Terai region has gone out of the control of Uttar Pradesh Government. Uttar Pradesh Government did not take any action in this regard. A situation has arisen where the Government of India should interfuse in the matter in order to free the Terai region from the terrorists and to stop the recurrence of such incidents.

12.14 hrs.

[*RAO RAM SINGH in the Chair*]

[*Translation*]

SHRI RATILAL VERMA (Dhanuka): Mr. Chairman, Sir, I would like to draw the attention of the Government to the drought in the whole of Gujarat, but there is acute shortage of water in district Bhavnagar and Ahmedabad. People are migrating from villages to

cities... (*Interruptions*)... Gujarat Government is no taking any action in this regard. Workers of Bhartaya Janata Party belonging to Godhara region have started an agitation and are on hunger strike. But no attention is being paid to their demands. Therefore, Gujarat Government should be directed to announce Bhavnagar, Godhra, Umrare Valvipur, Butar, Sihad, Parlihana and Gogha as famine-affected areas. Along with this I would like to submit that no attention is being paid to the problem of ralimity in the soil. Despite my reperated request made to the State Government in this regard, no action has been taken to resolve this problem. Even after forty four years of Independence, drinking water could not be made available to valvipur city. People in the city have to use dirty water for drinking prurposes. No Government servant is ready to go there and no doctor is available in the hospital there. When a Minister happens to pay a visit there, he carries drinking water with him. The roads are not in a good condition and Gujarat Government is paying no attention to it. Therefore, I urge upon the Government is paying no attention to it. therefore, I urge upon the Government that the Government of Gujarat may be dismissed... (*Interruptions*)...

SHRI MADAN LAL KHURANA (South Delhi): I have also given a notice about terrorism in Terai region.

MR. CHAIRMAN: Mr. Khurana, all Member will get chance turn by turn.

[*English*]

SHRI RAMESH CHENNITHALA (Kot-tayam): Mr. Chairman, Sir, the pepper growers are facing serious hardships in our country. We earn a lot of foreign exchange by exporting pepper to other countries. The pepper growers have always been ignored by the Government. There are more than two-and-a-half lakhs of pepper growers cultivating pepper in four-and-a-half acres of land, but they are not organised. Sixty per cent of the pepper is destroyed by a particular disease. (*Interruptions*)